

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
TIS HAZARI COURTS : DELHI.

ORDER

Pursuant to the recommendation of the Selection Committee made in its meeting held on 18.11.2022, it is hereby declared that Sh. Paras Sharma S/o Lokesh Sharma has satisfactorily completed the period of probation as Technical Officer (Gaz.) on 28.06.2021.

GIRISH KATHPALIA
24.12.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs.)
Delhi.

No. 96452-474 /Admn.-I/S&P/Probation/2022

Dated the: 4 DEC 2022

➤ Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, Districts, Delhi/New Delhi.
2. Ld. Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. Ld. Head of Office, Accounts Branch, Central District, THC, Delhi.
4. The Pay & Accounts Office No.VI (through Accounts Branch) Central, THC, Delhi.
5. PS office to the Ld. Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
6. Branch In-Charge, Promotion Cell/Recruitment Cell, Tis Hazari Courts, Delhi.
7. Dealing Assistant, Personal Files, Admn. Branch-I (Central), Tis Hazari Courts, Delhi.
8. Dealing Assistant, Transfer & Postings, Admn. Branch-I (Central), THC, Delhi.
9. Dealing Assistant, ACR Cell, THC, Delhi.
10. Website Committee, THC, Delhi.
11. Branch In-Charge, LAYERS, THC, Delhi.
12. Officer concerned.

GIRISH KATHPALIA
Principal District & Sessions Judge (HQs.)
Delhi.

